

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

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O.A.1346/96.

Dt. of Decision : 16-09-98.

M. Manohar

..Applicant.

Vs

1. The Postmaster General,  
Hyderabad Region,  
Hyderabad-1, A.P.
2. The Superintendent of Post Offices,  
Sangareddy Division, Medak District,  
A.P.

..Respondents.

Counsel for the applicant : Mr. M. Raja Malla Reddy

Counsel for the respondents : Mr. V. Bhimanna, Addl. CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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16-9

..2

ORDER

ORAL ORDER (PER HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

None for the applicant. Heard Mr.V.Bhimanna, learned counsel for the respondents.

2. The applicant in this OA has challenged the order issued in memo No.ST/21-7/3/95 dated 6-3-96. By the said memo, the respondent authorities imposed a penalty of dismissal from service <sup>on him</sup> after conductin the disciplinary proceedings against him.

3. Now the learned counsel for the respondents submit that the applicant died <sup>on</sup> 11-11-96 after filing this OA.

4. Earlier the applicant had challenged his suspension order dated 1-10-91 by filing OA.1238/93 on the file of this Bench. That OA was disposed of on 14-11-96 disposing of the same is abated due to the death of the applicant.

5. To-day, neither the applicant nor his counsel were present. Till to-day no legal ~~re~~ representatives <sup>have chosen</sup> to come on record to prosecute this OA. Hence, the OA is also disposed of as abated. No order as to costs.

B.S.Jai

(BS.JAI PARAMESHWAR)  
MEMBER (JUDL.)

16.9.98

R. Rangarajan

(R. RANGARAJAN)  
MEMBER (ADMN.)

D.R.J

Dated : The 16th Sept. 1998.  
(Dictated in the open Court)

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DA.1346/96

Copy to:-

1. The Postmaster General, Hyderabad Region, Hyderabad.
2. The Superintendent of Post Offices, Sangareddy Division, Medak District.
3. One copy to Mr. M.Raja Malla Reddy, Advocate, CAT., Hyd.
4. One copy to Mr. V.Bhimanna, Addl.CGSC., CAT., Hyd.
5. One copy to HBSJP M(J), CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

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16/10/92  
II COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGA RAJAN : M(1)

AND

THE HON'BLE SHRI G.S. JAI PARAMESHWAR:  
M(2)

DATED: 16/9/92

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

G.A.NO: 1346/92

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

